



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

Date of Order: 17.09.2021

M.A./350/216/2020

O.A./350/84/2018

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SUVASH CHANDRA GHOSH

--Applicant

-vs-

EASTERN RAILWAY

--Respondents



For The Applicant(s): None

For The Respondent(s): None

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

None for the applicant despite repeated calls.

Hence, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)